

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) No need for such amendment has been felt.

Expansional Activities in Liquid Propulsion Centre at Mahendragiri

8494. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether there are proposals under the consideration of the Government for carrying out expansional activities in the liquid propulsion centre at Mahendragiri of Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON) (a) and (b). The Liquid Propulsion Test Facilities (LPTF) at Mahendragiri are a part of the Indian Space Research Organisation (ISRO) and presently comes under the Liquid Propulsion Systems Centre (LPSC) of ISRO/ Department of Space (DOS). At present the work in LPTF is directed towards on-going project/programmes. The future plans of the Department include development of launch vehicles with geo-stationary launch capability can be achieved is to develop a cryogenic engine and stage. The facilities at Mahendragiri will be augmented as and when necessary for the testing of cryogenic engine and stage.

People's Participation in Ganga Action Plan

8494. SHRI CHITTA BASU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether Government have since

examined the report titled "A Review of the People's Participation in the Ganga Action Plan" prepared by the Lal Bahadur Shastri National Academy of Administration, Mussoorie; and

(b) if so, the Government's action thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir. The Report was prepared by one of the Officers of the Lal Bahadur Shastri National Academy of Administration.

(b) On the basis of various recommendations made, including those contained in the Report, the Government is considering steps to increase participation of people in the implementation of the Ganga Action Plan. Proposals in this regard have already been sought from the voluntary agencies identified in the report.

Allocations for ICDS Scheme

8495. SHRI VIDYADHAR GOKHALE: Will the PRIME MINISTER be pleased to state:

(a) the financial outlay proposed for Integrated Child Development Services scheme in the Eighth Plan; and

(b) the areas of scheme where improvement, if any, is contemplated?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) The Eighth Plan is yet to be finalised.

(b) The Integrated Child Development Services (ICDS) Scheme has been reviewed from time to time and based on such reviews steps are taken to improve the effectiveness

of the Scheme. However, at present, no change in the existing Scheme is contemplated.

Identity Cards to Voters of Cantonment Boards

8496. SHRIMATISUMITRAMAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to issue identity cards to the voters of Cantonment Boards in India for avoiding impersonation, and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) No need for the same has been felt.

Anomalies in Pay Scales of Principals of Punjab Colleges

8497. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether Punjab Government Colleges Principals Association has urged the Union government to issue guideline to the State to remove anomalies in wages of college principals; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No such representation has been received from the Punjab Government College Principals Association by the Central Government

(b) Does not arise.

Reduction in Oxygen Content

8498. PROF. P.J. KURIEN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a study conducted in the recent past revealed that the oxygen content in the air in Delhi is declining as a result of atmospheric pollution;

(b) if so, the facts thereof; and

(c) the steps taken to remedy the situation and the results thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) Does not arise.

(c) The ambient levels of air pollutants in Delhi are by and large within the standards prescribed. The sulphur dioxides OF nitrogen are well within the standards whereas the suspended particulate matter is on the higher side. This is due to the natural dusty condition and emission from thermal power plants. Standards have been prescribed for emissions from industries and the units have been directed to implement pollution control measures to conform to the standards. Legal action is taken against the defaulting units. The standards for emissions from automobiles is being enforced from March 1, 1990. The Thermal Power Plants have installed electrostatic precipitators of adequate capacity and are meeting the emission standards. In Badarpur Thermal Power Plant, retrofitting of two of the units is under progress.